

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**22. CA 206/2013 IA (COMPANIES. ACT)/ 7/ 2022 in TCP
45/2013**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Mr Hanif Gulamali Somji & Ors
V/s
Jollustart Trading Pvt. Ltd.**

Section: 397-398 of Companies Act, 2013

ORDER

Counsel, Ankit Lohia a/w Kunal Parekh and Nirali Atha appeared for the Applicant, Counsel, Shyam Kapadiya a/w Alhan Kayser appeared for the Respondent and Mr. Bala Nadar, Respondent in person present.

List this matter on **01.05.2024 at 12:30 PM.**

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**